GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:988
ANSWERED ON:15.11.2010

CONSTRUCTION OF ROADS UNDER PMGSY/BHARAT NIRMAN YOJANA

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of funds allocated, released and utilised under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years and current year, State-wise:
- (b) the details of loans/funds taken from the World Bank, Asian Development Bank, NABARD and other Agencies during the last two years and the current year for the said purpose under PMGSY and Bharat Nirman Yojana:
- (c) whether the Government has received complaints regarding quality and slow pace of implementation of construction of roads under the said Yojana:
- (d) if so, the details thereof, State-wise and the steps taken to undertake the work in a time bound manner, maintaining the high standards of quantity of the construction work; and
- (e) the State-wise details of the proposals received from various State Governments for the construction of roads under PMGSY and the reasons for delay in approval alongwith the steps taken to approve the same?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a): A statement indicating allocation of funds out of share of cess accrued on High Speed Diesel, provided for the implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY), the funds released and expenditure incurred during last three years and current year, State- wise is given in Annexure-1.
- (b): The Government has negotiated loans of US \$ 400 million from the World Bank and US \$ 1.5 billion from the Asian Development Bank for funding the Rural Road Projects under PMGSY. Against these loans the budgetary allocations are received from Ministry of Finance every year. Allocations made against these loans during last two year and current year are as follow:

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(Rs.in crore)
Sl. No Year Allocation from ADB Allocation from World Bank
1 2008-09 2000 250
2 2009-10 800 10
3 2010-11 800 90
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In addition, a loan of Rs. 14,000 crore has been raised during this period through a special window created under Rural Infrastructure Development Fund (RIDF) at National Bank for Agriculture and Rural Development (NABARD) for execution of works under PMGSY. Loans of Rs. 7,500 crore and Rs.6,500 crore have been drawn from NABARD during the years 2008-09, and 2009-10 respectively. No loan has been availed from NABARD during current year.

(c) & (d): Rural Road is a State subject and PMGSY is one time a special intervention of Central Government to improve the Rural Infrastructure through construction of roads. The rural roads under PMGSY are constructed, maintained and owned by the respective State Governments. As such, the responsibility to ensure quality and timely completion of these roads lies with the State Governments. A statement indicating the details of complaints regarding quality and slow pace of implementation is given in Annexure-II.

In order to ensure quality of road works and implement the programme in proper and speedy manner the following measures have been taken;

- (i) A three-tier quality control mechanism has been provided in the programme guidelines.
- (ii) Implementation of the programme is being monitored through monthly reports, periodical review meting and field visits of officers

- (iii) The State Governments have been advised to deploy adequate number of dedicated Programme Implementation Units (PIUs) commensurate with their work load.
- (iv) Central Public Sector undertakings have been deployed in Bihar, Jharkhand and Tripura.
- (v) The Standard Bidding Document (SBD) has been amended to facilitate participation of small and medium as well as large contractors.
- (vi) The State Governments have been advised for e-tendering of the projects to expedite the process and also to ensure transparency.
- (vii) Training is being imparted to the field personnel for building their capacity in programme implementation.
- (e): The proposals received under PMGSY are examined in the National Rural Road Development Agency (NRRDA) to ascertain their suitability and eligibility as per programme guidelines, instructions issued from time to time and compliance reports furnished by the States on the observations made on their proposals during scrutiny of these proposals by NRRDA. After examination, the proposals are placed before the Empowered Committee and after its recommendation; projects are sanctioned with the approval of the Competent Authority. Till September 2010, the project proposals valued at Rs. 1,17,185 crore for construction of 1,05,742 road works measuring 4,18,065 km have been sanctioned to the States. A statement indicating the State -wise details is given in Annexure-III.